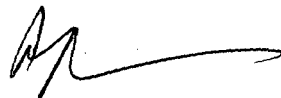
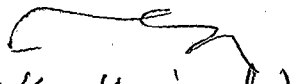


CA No. 108/07

4/5/08.

No representation from both sides. Even on last occasion, there was no representation on behalf of the applicant in spite of Conditional order, which shows that the applicant is not interested in prosecuting this case. Hence, CA is dismissed for non prosecution.


(Dr. A.K. Mishra)
M(A)


(M. Kanthaiiah)
M(J)



of
family
quite young
person
of 25-30